

RATIFIED MINUTES

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 33/81 SCHEDULED TO BE HELD ON 16.11.2010 BUT ACTUALLY HELD ON 23.11.2010.

The Meeting No. 33/81 of Norms Committee-II was held on 23.11.2010 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1	Smt. Asha Nangia, A.D.	DIT
2	Sh. S.K.Jain, Sr. D.O.	DIPP
3..	Sh. K.K.Funda, Asstt. Director	MSME
4.	Sh. Gajraj Singh, Sr. D.O.	DHI
5.	Ms. R.Lakshmi Devi, Dy. DG	DGFT
6 .	Sh. Raman Kumar, FTDO	DGFT

1	Case No.:13/33/81-ALC2/2010	Party Name:LEITNER SHRIRAM MANUFACTURING LIMITED,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00330/AM11/	RLA File :04/24/040/00050/AM11/	Lic.No/Date:0410114216 01.06.2010	Defer Date: 04.01.2011
	Decision : NC decided to refer the case to DHI. The case stands deferred and to be relisted on 04.01.2011.			

2	Case No.:12/33/81-ALC2/2010	Party Name:LEITNER SHRIRAM MANUFACTURING LIMITED,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00329/AM11/	RLA File :04/24/040/00339/AM10/	Lic.No/Date:0410114288 04.06.2010	Defer Date: 04.01.2011
	Decision : NC decided to refer the case to DHI. The case stands deferred and to be relisted on 04.01.2011.			

3	Case No.:14/33/81-ALC2/2010	Party Name:UNIFLEX CABLES LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
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HQ File :01/81/050/00331/AM11/	RLA File :03/95/040/00221/AM11/	Lic.No/Date:0310582354 07.07.2010	Defer Date: 04.01.2011
Decision : NC decided to refer the case to DIPP. The case stands deferred and to be relisted on 04.01.2011.			

4	Case No.:1/33/81-ALC2/2010	Party Name:OHSUNG ELECTRONICS INDIA PRIVATE LIMTIED	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00318/AM11/	RLA File :31/24/040/00093/AM11/	Lic.No/Date:3110044375 17.08.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

5	Case No.:2/33/81-ALC2/2010	Party Name:LEITNER SHRIRAM MANUFACTURING LIMITED,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00319/AM11/	RLA File :04/24/040/00186/AM11/	Lic.No/Date:0410117837 07.10.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

6	Case No.:16/33/81-ALC2/2010	Party Name:OHSUNG ELECTRONICS INDIA PRIVATE LIMTIED	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00333/AM11/	RLA File :31/24/040/00145/AM11/	Lic.No/Date:3110045048 14.10.2010	Defer Date: 04.01.2011
	Decision : NC decided to refer the case to DIPP. The case stands deferred and to be relisted on 04.01.2011.			

7	Case No.:3/33/81-ALC2/2010	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00320/AM11/	RLA File :02/24/040/00062/AM11/	Lic.No/Date:0210149669 26.10.2010	Defer Date: 04.01.2011
	Decision : NC decided to refer the case to DIPP. The case stands deferred and to be relisted on 04.01.2011.			

8	Case No.:5/33/81-ALC2/2010	Party Name:GUJARAT VICTORY FORGING PVT.LTD,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00322/AM11/	RLA File :34/24/040/00200/AM11/	Lic.No/Date:3410028456 28.10.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 09.11.2010.			

9	Case No.:4/33/81-ALC2/2010	Party Name:KERN-LIEBERS(INDIA) PRIVATE LIMITED	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00321/AM11/	RLA File :07/24/040/00271/AM11/	Lic.No/Date:0710075144 29.10.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

10	Case No.:6/33/81-ALC2/2010	Party Name:UM CABLES LTD.,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00323/AM11/	RLA File :03/95/040/00496/AM11/	Lic.No/Date:0310599464 29.10.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

11	Case No.:7/33/81-ALC2/2010	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00324/AM11/	RLA File :03/95/040/00236/AM11/	Lic.No/Date:0310599682 01.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 04.01.2011.			

12	Case No.:8/33/81-ALC2/2010	Party Name:MAXOP ENGINEERING COMPANY PRIVATE LIMITED	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00325/AM11/	RLA File :05/24/040/00268/AM11/	Lic.No/Date:0510276265 03.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

13	Case No.:9/33/81-ALC2/2010	Party Name:S K M TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00326/AM11/	RLA File :09/24/040/00279/AM11/	Lic.No/Date:0910044171 04.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

14	Case No.:10/33/81-ALC2/2010	Party Name:RIVER ENGINEERING PVT.LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred

	HQ File :01/81/050/00327/AM11/	RLA File :05/24/040/00277/AM11/	Lic.No/Date:0510276410 04.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

15	Case No.:11/33/81-ALC2/2010	Party Name:MAHENDRA INDUSTRIES	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00328/AM11/	RLA File :07/24/040/00302/AM11/	Lic.No/Date:0710075235 04.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

16	Case No.:15/33/81-ALC2/2010	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00332/AM11/	RLA File :03/94/040/00719/AM11/	Lic.No/Date:0310600432 08.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

17	Case No.:20/33/81-ALC2/2010	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00337/AM11/	RLA File :05/23/040/00216/AM11/	Lic.No/Date:0510276712 10.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

18	Case No.:21/33/81-ALC2/2010	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00338/AM11/	RLA File :05/23/040/00217/AM11/	Lic.No/Date:0510276713 10.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

19	Case No.:22/33/81-ALC2/2010	Party Name:AMELCO KABEL PVT.LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00339/AM11/	RLA File :05/23/040/00214/AM11/	Lic.No/Date:0510276749 10.11.2010	Defer Date: 04.01.2011

Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.

20	Case No.:17/33/81-ALC2/2010	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00334/AM11/	RLA File :09/24/040/00277/AM11/	Lic.No/Date:0910044230 11.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

21	Case No.:18/33/81-ALC2/2010	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00335/AM11/	RLA File :09/24/040/00318/AM11/	Lic.No/Date:0910044231 11.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

22	Case No.:19/33/81-ALC2/2010	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00336/AM11/	RLA File :03/95/040/00623/AM11/	Lic.No/Date:0310601031 11.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

23	Case No.:23/33/81-ALC2/2010	Party Name:MINEX METALLURGICAL COMPANY LIMITED	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00340/AM11/	RLA File :03/95/040/00606/AM11/	Lic.No/Date:0310601125 12.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

24	Case No.:24/33/81-ALC2/2010	Party Name:UM CABLES LTD.,	Meet No/Date:33/81-ALC2/2010 16.11.2010	Status: Deferred
	HQ File :01/81/050/00341/AM11/	RLA File :03/95/040/00546/AM11/	Lic.No/Date:0310601157 12.11.2010	Defer Date: 04.01.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 04.01.2011.			

CASE NO. B-04	M/s SH-Haryana Wires Ltd., New Delhi
Meeting No. 33/81	F. No. 01/81/162/443/AM-11/DES-II
Dated: 16.11.2010	Advance License No. 051065424 dtd 30.8.2005, No 0510216884 dtd 25.02.2008 and 0510204771 dtd 12.06.2007.

Decision:- NC considered the case and noted that the firm has furnished AR-3A showing description of export item as Enamelled Copper Wire (0.2 mm and above) and as winding wire is enamelled , RA may re-examine the case as per description given in AR- 3A by the firm.
